

Sl.No. of order	Date of order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
255.00		<u>Pass</u> Award & put up on 12-7-88 with office report whether notices issued have been returned or not. <u>Pass</u>	
12-7-88.		<u>DR</u> Put up on 2-8-88 with office report, whether Notices issued or not. If not-issued, then Fresh Notices issued fixing 2-8-88 <u>DR</u> <u>Office report</u> Notices issued to the applicant and his counsel fixing 2.8.88 by P.P. <u>Done</u> 29/7/88	
2.8.88		<u>DR</u> This is a writ petition of the year 1979. In this case the applicant is not appearing since the transfer of this case to Tribunal. & also in spite of notices issued in several times.	
24/8/88.		The service on applicant is deemed to be sufficient. Counsel is filed as Respondent has been filed. This before court for hearing on 23.8.88 <u>Done</u> 24/8/88 for application in 6 for Respondent.	